THE MINISTER OF DEFENC

(SARDAR SWARAN SINGH; (a) and (b) The management of tl Salimpur Camping Ground belongir to the Defence Ministry vested in tf Collector till 15th January 19;' when the same was taken over . the Military Estates Officer from tf Collector in accordance with the gen ral Government policy. Governmer are not aware that the said Cam] ing Ground was in the possession c a Harijan for about 20 years prior t the period when it was taken ovc by the Military Estates Officer. Afte taking over the Camping Ground, th Military Estates Officer leased th same from time to time.

(c) to (e) As the lessee Shri Aida Singh sublet the land in contraver tion of the terms of the lease, th same was cancelled and a notice wa issued by the Military Estates Office on 7th January 1969 inviting applications for the grant of agricultura lease in respect thereof. A lot wa drawn from amongst four applicant including a Harijan Shri Shyam Lai The lot went in favour of Shri Ran bir Singh S/o Shri Ram Prasad Singf to whom the lease was granted for z period of one year with effect from 16th February 1969. Shri Shyam Lai has requested that the lease be granted to him and the request is being examined.

PENSIONARY BENEFITS FOR BRIGADIERS

*220. SHRI A. G. RULKARNI: SHRI G. R. PATIL: SHRI S. B. BOBDEY:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that the qualifying service for a Brigadier to earn full pension is 28 years;

(b) if so, whether officers of the rank of Brigadiers who have been

selected to the rank by virtue of their good record of service are permitted to serve the full qualifying service years if they are found otherwise fit: and

(c) if not, whether Government propose to give full pensionary benefits to them after one tenure in that rank if they are asked to retire from service at the end of their first tenure?

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) Yes, Madam, and in addition the officer should have held the rank of Brigadier in a substantive capacity for at least two years on the date of retirement;

(b) Some Officers of the rank of Brigadier retire before completion of 28 years commissioned service under the tenure rule; and

(c) No, Madam.

मिली जुली सुती मिल

*221. श्री निरंजन वर्माः क्या विदेश व्यापार तथा पूर्ति मंत्री यह बताने की कृपा करेंगे किः

(क) क्या यह सच है मिली जुली सूती मिलों की संख्या, जो 1967 में 292 थी, 1968 में 289 रह गई; यदि हां तो उसके क्या कारण हैं, ग्रौर

(ख) मिली जुली सूती मिलें खोलने के सम्बन्ध में 196२ में लाइसेंसों के लिए कितने ग्रावेदन-पत्न प्राप्त हुए ग्रौर उनमें से कितनों को लाइसॅस दिए गए?

COMPOSITE COTTON MILLS

•221. SHRI NIRANJAN VARi\(A: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that the mmber of composite cotton mills had

† []English translation